

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-101**  
IB-112/ND/2021

**IN THE MATTER OF:**

Fidus Finance Pvt Ltd

V/s

IIC Ltd

....Applicant

....Respondent

**SECTION**

U/s 7 IBC

Order delivered on 25.02.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Ld. Counsel for the petitioner submitted that inadvertently the statement of accounts could not be enclosed in the main application. On his request, two weeks' time is granted for filing the statement of accounts by filing supplementary affidavit. List on **18.03.2021**.

-Sd-

**(K.K. VOHRA)**  
**MEMBER (T)**

-Sd-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**